

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20.6.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/525/2018
NAME OF THE PETITIONER(S) : ESSEN AJAY SECURITIES PVT LTD
NAME OF THE RESPONDENT(S) : ROC CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	KM. SETHU	KM. SETHU PETITIONER	
2.	B. Sarathbabu	For Roc, Chennai	B. Sarathbabu

ORDER

Representative for the Applicant present. Counsel for the RoC present. It has been brought to the notice of this Bench that the Application has been filed by the erstwhile Director, who stands disqualified by the Operation of Law. The Applicant is directed to amend the Application and also to file additional documents, if any, in order to demonstrate that the Applicant Company is carrying on its business, as per its object clause. Put up on 16.07.2018 at 10.30 A,M,

-scf-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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